


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI

District & Sessions
8932
5 NOV 2022
KKD Courts, Delhi

ORDER

Pursuant to letter no. 16-26/SL.MSC/2022 dated 02-11-2022 of Hon'ble High Court of Delhi, New Delhi, Sh. Vinod Joshi, Jd. Metropolitan Magistrate (East) is hereby deputed to sit at the Mandoli Jail on 05-11-2022 and hold the special sitting of the court in Jail to deal with and dispose of such cases as per the direction contained in the order dated 17-08-2022 passed by the Hon'ble Supreme Court of India in SLP (Crl.) No. 529/2021 titled as Sonadhar versus State of Chattisgarh.

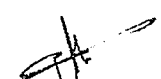

(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

No. 614 /CMM/EAST/KKD/Delhi

Dated: 04-11-2022

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi. (Through Ld. Principal District & Session Judge, East District, Delhi).
2. The Principal District & Sessions Judge (HQ), THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
5. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
6. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
7. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
8. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
9. Incharge Pool Car, Karkardooma Courts, Delhi.
10. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
11. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
12. **The I G (Prison), Mandoli Jail, Delhi with the direction to make the necessary arrangement for sitting special court on 05-11-2022.**
13. The Law Officer, Mandoli Jail, Delhi.
14. Information Center, Karkardooma Courts, Delhi.
15. Video Conference Room, Karkardooma Courts, Delhi.
16. For uploading on layers/Web-Site.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

